

HIGH COURT FOR THE STATE OF TELANGANA

RE-TENDER NOTIFICATION

ROC.No.663/2021-CPS

Sealed quotations are invited for supply of seventy (70 Nos.) Monochrome Desktop Laserjet Printers with 05 (Five) Years on-site comprehensive warranty by Original Equipment Manufacturer (O.E.M) [on buyback of approx. 70 Nos. of old Monochrome Desktop Printers (Model No.HP 1020 Printers purchased in the year 2006)] (on "as is where is" condition) for the use of High Court for the State of Telangana at Hyderabad.

(Details of configuration are mentioned below)

SPECIFICATIONS FOR MONOCHROME DESKTOP LASERJET PRINTER (QTY:70 Nos.)

SI. No	Parameter/ Feature	Specification Required
1	Make	_____ (Specify)
2	Model	_____ (Specify)
3	Technology	Laser Mono Printer
4	Speed/Duplex Print Speed	18 ppm or higher speed
5	Duplex Printing (Automatic)	09 ppm or higher speed
6	Memory	64 MB or higher
7	Resolution	600 x 600 dpi or higher resolution
8	Input paper Tray	250-sheet input tray, 1-sheet priority tray
9	Paper Output Tray	100 sheets or above
10	Paper Size Support	A4 A5 Letter and legal
11	Interface	USB 2.0 Ethernet 10/100, Built-in wireless, Wifi Direct, networking (802.11b/g/n) or higher
12	Duty cycle Monthly	15000 pages or higher

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13	OS Compatibility	Ubuntu 18.04 ver or higher version
14	Energy Star/ BISComplaint	YES
15	Cartridge	With Full toner Cartridge with min 1500
16	Accessories	With required accessories connecting cables and driver media Power cables should be supplied
17	Warranty	5 Years Comprehensive onsite warranty by Original Equipment Manufacturer (O.E.M)

BUYBACK MONOCHROME DESKTOP PRINTERS DETAILS:

Make and Model	HP 1020
Year of Purchase	2006
Grand Total Quantity	70 (approx)
Buyback price of each old printer	Rs._____ (to be metioned)
Total Buyback price of old printers	Rs._____ (to be metioned)

TERMS AND CONDITIONS

- 1) Bidder should have at least **three (03) years of experience** in the sales, service and support and be an Authorised Sales and Service Provider for the Model which is offered. Dealership Authorisation letter from O.E.M valid up to 31-03-2023 and O.E.M support letter for five (05) years should be enclosed to the tender.
- 2) The Registrar (I.T.)-cum-Central Project Coordinator may at his discretion ask the bidder for clarification of their bids including price.
- 3) Bidders should enclose copies of valid registration of V.A.T., PAN No. and Service Tax.
- 4) The bidder should have financial turnover of Rs.2 crores or above in each of the last three (03) Financial Years (2018-19, 2019-20 & 2020-21). Audited balance sheets or CA certified reports should be submitted.
- 5) The bidder should have minimum one authorized service centre in each District as on bid calling date. Details of the service centre and service personnel should be enclosed.
- 6) The bidder should furnish the information on major past supplies under the product/service for the last three financial years and satisfactory performance report from customers.

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- 7) **DELIVERY AND INSTALLATION PERIOD:** Not later than four (04) weeks from the date of issue of purchase order.
- 8) The successful bidder will have to furnish unconditional Bank Guarantee of 10% of purchase value to the High Court for the State of Telangana at Hyderabad valid for a period of five (05) years; within 15 working days of issue of Purchase Order, towards service guarantee.
- 9) The successful bidder has to deliver the printers at the District Head Quarters of the State of Telangana and install the same to the allotted Judicial Officer residing/working at the concerned Court (location will be provided by the High Court).
- 10) **PAYMENT TERMS:** On successful and satisfactory installation of the items referred to above and on submission of unconditional Bank Guarantee of 10% of the total amount from a nationalized bank towards due performance of warranty, and on submission of Advance Stamped Receipt in triplicate, the amount will be credited to the Bank account of the successful bidder through the Pay & Accounts Officer (P.A.O)., Hyderabad.
- 11) Price (Indian Rupees) indicated shall be **inclusive of all taxes applicable.**
- 12) Quote the Printer price irrespective of the buyback quantity.
- 13) The successful bidder shall demonstrate the model offered by them to the High Court well in advance for testing purpose before delivery of the product.
- 14) **WARRANTY:**
 - a) Five (05) years comprehensive onsite warranty and support by the Original Equipment Manufacturer (O.E.M) for Printers from the date of installation, including free provision of spare parts, kits as and when necessary.
 - b) If the defective Printers not made operational beyond 48 hours after the complaint (during the warranty period), the Firm will be required to provide a stand-by printer of the same or higher configuration, failing which a penalty of Rs.200/- per day till the printer is rectified will be imposed after 48 hours.
 - c) Warranty period begins from the date of satisfactory installation, commissioning and certified by the High Court for the State of Telangana at Hyderabad.
 - d) On completion of the Warranty period, the unconditional Bank Guarantee will be released after satisfying that proper free

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warranty support has been provided during warranty period of five (05) years for the Printers. The High Court reserves the right to recover pending amounts of penalty if any, from the amount of bank guarantee.

- e) **TRAINING TO JUDICIAL OFFICER:** The successful bidder has to provide training to Judicial Officer of the concerned District on the operation of the Printer offered at the time of installation of Printer.
- 15) The Registrar (I.T.)-cum-Central Project Coordinator, High Court for the State of Telangana at Hyderabad, reserves the right to accept or reject the offers without assigning any reasons.

Tender submitting address: The Registrar (I.T.)-cum-Central Project Coordinator, 6th Floor, Administrative Building, High Court for the State of Telangana, Near City College, Hyderabad-500066.

Note: Please write Firm Address with cell phone number and contact person details on the sealed cover.

The intending bidders shall have to submit their sealed quotations according to the above specifications to the undersigned **on or before 04 -04-2022 during the office hours.**

HYDERABAD
Date: 22-04-2022


**REGISTRAR (I.T.)-cum-
CENTRAL PROJECT COORDINATOR**